

GOVERNMENT OF ANDHRA PRADESH

ABSTRACT

Department for Women, Children, Differently Abled & Senior Citizens Welfare – Provision of Rice and Red Gram dal to NGOs running Old Age Homes and CCI during lockdown period due to COVID-19 - Orders – Issued

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DEPTT., FOR WOMEN, CHILDREN, DIFFERENTLY ABLED & SENIOR CITIZENS
(PROG-I)

G.O.RT.No. 58

Dated: 29-03-2020

Read the following:-

1. Order No.40-3/2020-DM-I(A), Ministry of Home Affairs, Dt.24.04.2020
2. G.O.Rt.No.216 Health Medical and Family Welfare (B2) Dept, dt.24.03.2020
3. Instructions of Hon'ble Chief Minister during the review on Covid-19 dated:29.03.2020

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ORDER:

In the reference 1st read above, keeping in view of COVID-19, Ministry of Home Affairs, Government of India has issued orders for lockdown for a period of 21 days w.e.f. 25.03.2020. Accordingly, in compliance to the orders of Government of India, vide reference 2nd read above, Government of Andhra Pradesh has issued orders for lockdown of State for 21 days w.e.f. 25.03.2020

2 During the review of the availability of food commodities, it has come to the notice of the Government that NGOs running Old Age Homes and Child Care Institutions (CCI) are facing problem in getting essential commodities. Keeping in view of the special circumstances, Hon'ble Chief Minister has directed to ensure availability of Rice and Red Gram Dal at free of cost to NGOs running Homes for Senior Citizens and Children in Children Care Institutions in the State.

3. Accordingly, Government decide to provide Rice and Red Gram Dal at free of cost to NGOs running Old age Homes and Child Care Institutions during the current lockdown period @ 10 (Ten) kgs of Rice and 1(One) kg of Red gram dal free of cost per Inmate. All NGOs must ensure to maintain social distancing, personal hygiene and hand wash norms in the Homes.

4 The Commissioner, Civil Supplies, District Collectors, Director, Juvenile Welfare, Correctional Services & Welfare of Street Children and Director, Differently Abled, Transgender & Senior Citizens, are requested to take further necessary action accordingly in the matter.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

K.DAMAYANTHI,
PRINCIPAL SECRETARY TO GOVT

To

The Commissioner, Civil Supplies, Vijayawada.

All the District Collectors in the State.

The Director, Juvenile Welfare, Correctional Services &
Welfare of Street Children, Vijayawada.

The Director, Differently Abled, Transgender & Senior Citizens, Vijayawada.

Copy to:

The Director, W.D. & C.W., Guntur.

The Director of Treasuries and Accounts, Ibrahimpatnam, Vijayawada.

The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada.

The Accountant General, A.P., Hyderabad.

The P.S. to Secretary to C.M.

The P.S. to M(W&CW).

The P.S. to Prl. Secy. to Govt., Dept., for WCDA & SCs.

The Social Welfare Department.
The Tribal Welfare Department.
The School Education Department.
The H.M&F.W. Department.
The Finance (FMU.WCD&SC) Department.

// FORWARDED::BY ORDER//

SECTION OFFICER